

IN THE MATTER OF:

State Bank of India

...

Applicant/Petitioner

Vs

Sh. Balbir Sharma

...

Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 01.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Aditya Vikram Gupta Advocate

Mr. Vipin Datta, Adv.

ORDER

List the matter on 22.03.2021.

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**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

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**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

01.03.2021

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